

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY  
(CIVIL & CRIMINAL MAIN CASES) AT THE END OF DECEMBER 2015**

FORMAT-1

Sl. No.	Nature	Opening balance as on 1.12.2015	Institution	Restored	Received From SC/MPHC/ SAT	Total Institution	Case transfer to MPHC/ CAT	Nature Convert Disposal	Disposal	Total Disposal	Total Pendency as on 31.12.2015
<b>MAIN CIVIL CASES</b>											
1	WP	1205		3		3	1		31	32	1176
2	WA	292	89	1		90			97	97	285
3	WPC	3241	213	6		219		1	191	192	3268
4	WPL	886	36			36			40	40	882
5	WPS	8563	476	34		510		1	354	355	8718
6	WPT	365	6	5		11			2	2	374
7	WPCR	350	25			25		1	42	43	332
8	WPPIL	72	3			3			5	5	70
9	WP 227	1434	80			80		1	71	72	1442
10	WPHC	12	1			1			6	6	7
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>16420</b>	<b>929</b>	<b>49</b>	<b>0</b>	<b>978</b>	<b>1</b>	<b>4</b>	<b>839</b>	<b>844</b>	<b>16554</b>
1	FA	2051	23	8	1	32			15	15	2068
2	FAM	326	28	2		30			6	6	350
3	SA	4917	70	11	1	82			31	31	4968
4	MA	453	5	1		6			10	10	449
5	MAC	4399	133	5		138			143	143	4394
6	CR	188	17			17			11	11	194
7	MCC	282	111	3		114			78	78	318
8	MCCS	0				0				0	0
9	COMP APPEAL	0	2			2				0	2
10	COMP PET	73	2	1		3			2	2	74
11	EP	10				0				0	10
12	TPC	24	11			11			8	8	27
13	CONT	362	74			74			45	45	391
14	CONTS	2				0				0	2
15	ITR	5				0				0	5
16	ITA	4				0				0	4
17	CER	2				0				0	2
18	STR	0				0				0	0
19	WTA	0				0				0	0
20	ARBA	134	2			2			3	3	133
21	TAXC	71	14			14			2	2	83
22	REVP	118	33	1		34			20	20	132
23	CIVIL SUIT	2				0				0	2
<b>B</b>	<b>TOTAL (1 to 23)</b>	<b>13423</b>	<b>525</b>	<b>32</b>	<b>2</b>	<b>559</b>	<b>0</b>	<b>0</b>	<b>374</b>	<b>374</b>	<b>13608</b>
<b>TOTAL (A+B)</b>		<b>29843</b>	<b>1454</b>	<b>81</b>	<b>2</b>	<b>1537</b>	<b>1</b>	<b>4</b>	<b>1213</b>	<b>1218</b>	<b>30162</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRRE	3				0				0	3
2	CRA	11395	160		1	161			39	39	11517
3	CRR	3609	124			124			63	63	3670
4	MCRC u/s 378 CrPC	0				0				0	0
5	MCRC u/s 482 CrPC	11				0				0	11
6	MCRC u/s 439 CrPC	585	825			825			801	801	609
7	MCRCA u/s 438 CrPC	134	115			115			108	108	141
8	CONTR	4				0				0	4
9	CRMP u/s 439 (2)	12	1			1				0	13
10	CRMP u/s 372	15				0				0	15
11	CRMP u/s 378	367	16	2		18			24	24	361
12	CRMP u/s 482	938	98	8		106			48	48	996
13	TPCR	41	1			1			2	2	40
14	ACQA	1168	28	1		29			9	9	1188
<b>C</b>	<b>TOTAL=(1 to 14)</b>	<b>18282</b>	<b>1368</b>	<b>11</b>	<b>1</b>	<b>1380</b>	<b>0</b>	<b>0</b>	<b>1094</b>	<b>1094</b>	<b>18568</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>48125</b>	<b>2822</b>	<b>92</b>	<b>3</b>	<b>2917</b>	<b>1</b>	<b>4</b>	<b>2307</b>	<b>2312</b>	<b>48730</b>

Note :- Three cases i.e. Cr.A 808/2009, S.A. 195/2004, F.A. 346/1994 are restored (received from sc) as per Hon'ble Supreme Court order.

*(Signature)*  
**(Ramashankar Prasad)**  
Registrar (Judicial)